

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/4100/A

From :- Shri Romen Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria,
Special Judge, Guwahati,
Assam.

Dated Guwahati, the 8th May, 2023.

Sub:- **Commuted leave.**

Ref:- Your note, Dated 07.05.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **commuted Leave for 15 (fifteen) days from 08.05.2023 to 22.05.2023** (prefixing 07.05.2023), subject to submission of your leave application in prescribed format as well as Leave Admissibility Report from the office of the Principal Accountant General (A&E), Assam. Further, the District & Sessions Judge, Kamrup (Metro) would remain in charge of the court and office of the Special Judge, Guwahati, Assam during your absence.

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/2001/4101-4103/A, dated 08.05.2023

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The District & Sessions Judge, Kamrup (Metro).
3. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)